

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 8th March, 2010.**

NUMBER OF B.Ed COLLEGES

4. **SH. RAM PAL MAJRA, M.L.A.** : Will the **Education Minister** be pleased to state the number of B.Ed. Colleges opened in Haryana during the period from March, 2005 till to-date together-with the number of seats available in these colleges ?

CHARGING OF BED RENT

1. **SH. KRISHAN LAL PANWAR, M.L.A.** : Will the **Health Minister** be pleased to state whether the rent of the bed is charged daily after the admission of the patients in the Govt. Civil Hospitals; if so, the details thereof?

SELECTION OF ENGLISH LECTURER

8. **SH. SHER SINGH BARSHAMI, M.L.A.** : Will the **Chief Minister** be pleased to state :-
- (a) the Roll Nos. and Names with Full Addresses of General (Female) Category of Applicants selected for the post of English Lecturer against Advt. no. 06/2006 Category No. 02 of Haryana Staff Selection Commission, specifying the total marks obtained by these candidates with details of Written Exam marks and viva-voce marks separately; and
- (b) the total marks obtained by candidates placed at serial No 40-44 in the seniority list for the post of English Lecturer English against the aforesaid advt. with details of written exam. Marks and viva-voce marks separately.

ILLEGAL EXCAVATION

9. **COL.RAGHBIR SINGH, M.L.A.** : Will the **Chief Minister** be pleased to state :-

- (a) whether it is a fact that the illegal excavation is being done in the villages of Shiswala, Kheri Batar, Mai Kalan and Mai Khurd by the contractor using gun powder in excessive quantity ;
- (b) if so, whether it is also a fact that the houses in the aforesaid villages have developed cracks; and
- (c) whether the Government intends to cancel the license of stone crushers; if so, the time by which the licenses of such contractors are likely to be cancelled ?

RATE OF STAMP-FEE

13. **SH. SUBHASH CHOUDHARY, M.L.A.** : Will the **Chief Minister** be pleased to state:-

- (a) the rate of stamp fee of the sale deeds of land in the Palwal Constituency ;and
- (b) whether the collector rate of the lands of the villages Kashipur, Atwa, Bilochpur , Tapa, Kushak, Achheva, Sultanpur, Mujafabad and Rahimpur etc. is different from the remaining villages; if so, the reasons thereof ?

NUMBER OF SUB-HEALTH CENTRES PHCs, CHCs AND HOSPITALS

5. **SH. RAM PAL MAJRA, M.L.A.** : Will the **Health Minister** be pleased to state the number of Sub-Health Centres, Primary Health Centres, Community Health Centres and District Hospitals functioning in the State upto 1st March, 2005 togetherwith the number of Sub-Health Centres, Primary Health Centres, Community Health Centres and District Hospitals whose administrative sanction has been accorded during the period 2005 to till date and are functioning ?

PENSION TO DWARFS

10. **COL.RAGHBIR SINGH, M.L.A.** : Will the **Social Justice and Empowerment Minister** be pleased to state whether there is any proposal under consideration of the Govt. to grant pension to the dwarfs whose height is upto 4 feet 6 inch according to the new schedule; if so, the time by which the said proposal is likely to be implemented ?

TO CLOSE THE UNIT OF FARIDABAD THERMAL POWER PLANT

2. **SH. KRISHAN LAL PANWAR, M.L.A.** : Will the **Power Minister** be pleased to state whether there is any proposal under consideration of the Government to close three units of 16.5 MW of the Faridabad Thermal Power Plant; if so, the details thereof ?

INCIDENTS OF CRIME

14. **SH. SUBHASH CHOUDHARY, M.L.A.** : Will the **Chief Minister** be pleased to state:-
- (a) the yearwise details of the incidents of crime such as , looting, murder, and dacoity etc. in the district Palwal during the period from the year 2005 to 2009; and
 - (b) the measures adopted to control the traffic in district Palwal ?

LENGTH OF ROADS

6. **SH. RAM PAL MAJRA, M.L.A.** : Will the **PWD (B&R) Minister** be pleased to state the length of roads constructed by P.W.D. (B&R) in the State upto 1st March, 2005 togetherwith the total Kilometers of roads constructed by the department from March, 2005 till to- date alongwith the total length of said roads?

UPGRADATION OF SCHOOLS

3. **SH. KRISHAN LAL PANWAR, M.L.A.** : Will the **Education Minister**

be pleased to state :

- a) whether there is any proposal under consideration of the Government to upgrade the following schools:-
 - i) Govt High School, Madlauda, Distt. Panipat to Govt. Sr. Sec. School;
 - ii) Govt. Middle School, Village Sithana, Distt. Panipat to Govt. High School;
 - iii) Govt. Middle School, Village Dariyapur, Distt. Panipat to Govt. High School;
 - iv) Govt. Middle School, Baljatan, to Govt. High School; and
- b) if so, the time by which the above said schools will be upgraded ?

LAND FOR DEVELOPMENT OF SUGARCANE SEED

15. **SH. SUBHASH CHOUDHARY, M.L.A.** : Will the **Cooperation Minister** be pleased to state:-

- (a) the total land earmarked for the development of sugarcane seed near the Palwal Co-operative Sugar Mill;
- (b) whether some land is being given on lease out of the abovesaid earmarked land; if so, the reasons thereof; and
- (c) the period since when the abovesaid land is being given on lease togetherwith the names of the lessees ?

GOVERNMENT VETERINARY DISPENSARIES AND HOSPITALS

7. **SH. RAM PAL MAJRA, M.L.A.** : Will the **Animal Husbandry & Dairying Minister** be pleased to state :-

- (a) the number of sanctioned Govt. Veterinary Dispensaries and Govt. Veterinary Hospitals togetherwith the number of Govt. Veterinary Dispensaries and Govt. Veterinary Hospitals which were functioning in the State during the period between the year 1999 to 1st march, 2005; and
- (b) the number of Govt. Veterinary Dispensaries and Govt. Veterinary Hospitals to which the administrative sanction has been accorded from March, 2005 till to date togetherwith the Districtwise details thereof ?

LAND EARMARKED FOR ETP PLANT

16. **SH. SUBHASH CHOUDHARY, M.L.A.** : Will the **Cooperation Minister** be pleased to state:-

- (a) the total land earmarked for the ETP Plant installed in the Sugar Mill Palwal for purification of dirty water;
- (b) whether any land is being given on lease out of abovesaid earmarked land; and
- (c) if so, the period since when the abovesaid land is being given on lease togetherwith the names of the lessees of the said land ?

Chandigarh:
The 2nd March, 2010

SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha